

PROGRAMME – BHUBANESWAR
**“Dispute Settlement and Protection of Consumer Rights in the Telecom and
 Broadcasting Sectors”**
Sunday, the 26th November 2006

Inaugural Session

09.30 am to 09.55 am	Registration of delegates and Tea
10.00 am to 10.05 am	Lighting of Lamp
10.05 am to 10.10 am	Welcome Address by Shri Vinod Vaish , Member, Telecom Disputes Settlement & Appellate Tribunal (TDSAT).
10.10 am to 10.20 am	Address by Shri Gobind Das , President, Orissa High Court Bar Association
10.20 am to 10.30 am	Address and presentation on 'Overview of the telecom scenario in India, including rapidly changing technology in the telecom, cable and broadcasting sectors' by Shri K. Sridhara , Member (Technology), Dept. of Telecommunications
10.30 am to 10.40 am	Address by Shri Gangadhar Rath , former Advocate General, Orissa.
10.40 am to 10.50 am	Address by Hon'ble Mr Justice Ashok Kumar Ganguly , Judge Orissa High Court
10.50 am to 11.00 am	Inaugural Address by Hon'ble Mr Justice Arijit Pasayat , Judge, Supreme Court of India.
11.00 am to 11.10 am	Address by Hon'ble Mr. Justice Arun Kumar , Chairperson, Telecom Disputes Settlement & Appellate Tribunal (TDSAT).

Tea-Break

SESSION-1

(Topic: Status of Dispute Settlement Mechanism in Telecom and Broadcasting Sectors in India)

11.25 am to 11.30 am	Opening remarks and introduction of the panelists by Chairman of the session, Shri B.K.Mahanti , Advocate General, Orissa
11.30 am to 12.30 pm	Presentations by: - (i) Shri Dharanidhar Nayak, Chairman, Orissa State Bar Council (ii) Shri Manjul Bajpai, Advocate (iii) Shri A.K.Sinha, CMD, BSNL (iv) Shri Arun Poddar, CEO, Zee Turner Ltd. (v) Mr.Asim Abbas ,Vice President(Legar)l, Bharti Airtel Ltd
12.30 pm to 01.10 pm	Interactive Session between the panelists and the audience.

Lunch

SESSION – 2

(Topic: Consumer Rights under the Telecom Regulatory Authority of India Act, 1997 and Redressal of Consumer Grievances)

- 01.55 pm to 02.00 pm Opening remarks and introduction of the panelists by Chairman of the Session, **Hon'ble Mr. Justice Radha Krishna Patra**, President, State Consumer Disputes Redressal Commission, Orissa, Cuttak
- 02.00 pm to 03.00 pm Presentations by: -
- (i) Shri. M.M.Basu, President, Bhubaneswar Bar Association
 - (ii) Shri Ramji Srinivasan, Advocate
 - (iii) Shri B.P.Rath, Vice President, Ortel Communications, Bhubaneswar
 - (iv) Shri S.M.Talwar, CGM, Orissa Telecom Circle, BSNL
 - (v) Shri Kedarnath Jena, General Secretary, Orissa Consumers' Association, Cuttak
- 03.00 pm to 3.40 pm Interactive Session between panelists and the audience

Valedictory Session

- 03.45 pm to 03.55 pm Summing up of the deliberations of the Seminar and Valedictory address by **Lt. Gen. (Retd.) D.P. Sehgal**, Member, Telecom Disputes Settlement & Appellate Tribunal (TDSAT).
- 03.55 pm to 04.05 pm Valedictory Address by **Hon'ble Mr. Justice I.M.Quddusi**, Judge Orissa High Court
- 04.05 pm to 04.10 pm Vote of thanks by **Shri A.K. Agnihotri**, Registrar, TDSAT.